

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS  
LOK SABHA

UNSTARRED QUESTION NO. 1108  
TO BE ANSWERED ON FRIDAY, THE 4<sup>th</sup> DECEMBER, 2015  
AGRAHANYA 13, 1937 (SAKA)

Alleged Corrupt Practices in Retail Sector

1108. SHRI R. DHRUVA NARAYANA:  
SHRI DALPAT SINGH PARASTE:  
SHRI NAGAR RODMAL:  
SHRI R. PARTHIPAN:

Will the Minister of FINANCE be pleased to state:

- whether the Government has recently taken note of alleged corrupt practices including payment of bribes to the concerned officials by several Multinational Retail Companies to make investments in the retail sector;
- if so, the details thereof including the officials involved therein along with the action taken/proposed to be taken against such erring officials;
- whether the Government has initiated any inquiry/ investigation to look into such alleged corrupt practices by private companies and officials;
- if so, the details thereof; and
- If not, the remedial steps taken/being taken by the Government to check such practices?

ANSWER

Minister of State in the Ministry of Finance (SHRI JAYANT SINHA)

(a) No such case has come to the notice of the Government.

(b) to (e) Does not arise in view of the (a) above.